समाज कल्याण विभाग तथा पैट्रोलियम रसायन भंद्रालय में उपभंद्री श्री मुरयालराव

(क) से (ग): अनुसूचित जातियों तथा अनुसूचित आदिम जातियों का उल्लेख करने वाले आवेशों का पुनरीक्षण करने का दश्न इस समय संसद के दोनों सदनों की अनुसूचित जातियों तथा अनुसूचित आदिम जातियों आदेश (संशोधन) विधोपक, 1967, सम्बन्धी संयक्त समिति के सामने है।

EMPLOYMENT FOR THE BLIND

5790. SHRI HEM RAJ: Will the Minister of SOCIAL WELFARE be pleased to state:

- (a) whether it is a fact that there is a great dissatisfaction amongst the handicapped especially blind in getting employment; and
- (b) whether any representation has been received from their Association if so, the nature thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS: (SHRI MUTHYAL RAO): (a) Plament of handicapped persons in employment is a complex problem and the progress is not as satisfactory as the Government would wish.

(b) Yes, Sir. A representation has been received from the All India Association for the Blind, Delhi, who have asked for reservation of vacancies for the blind in the public sector.

The Technical Officers in the Special Employment Exchanges for the Physically Handicapped have been asked to pay special attention to the placement of the blind.

CREDIT AGREEMENT WITH HUNGAR

5791. SHRI J. H. PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Hungarian Government have extended

- a credit of Rs. 250 millions to India for the purchase of certain machinery and equipments;
- (b) whether credit agreement provides for a credit of Rs. 125 millions to Government and the balance of Rs. 125 million for Public Sector Projects:
- (c) if so, the amount of interest to be paid by Government; and
- (d) whether Government have entered into any agreement to export Indian goods to Hungary?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir.

- (b) The agreement provides for a credit of Rs. 125 million to the Government of India and Rs. 125 million as suppliers' credit for purchases by public and private sector importers.
- (c) The Government Credit carries an interest of 2.5% per annum and the suppliers' credit 4.5% per annum.
- (d) The export of Indian goods to Hungary is governed by the Indo-Hungarian Trade and Payments Agreement.

CENTRAL ASSISTANCE FOR SLUM CLEA-RANCE SCHEME IN M.P.

5792. SHRI MANIBHAI J. PATEL: SHRI A. S. SAIGAL: SHRI BHARAT SINGH CHAUHAN:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether government propose to lay on the Table a statement showing the dates and other details regarding allocation of the Central assistance during the Third Five Year Plan, year-wise, for financing Centrally sponsored Schemes in Madhya Pradesh regarding Slum Clearance and making other improvements including housing for sweepers.

Written Answers

1561

Plan period:

thereof:

- (c) whether any representation has been received by the Central Government regarding the late issue of sanction and resultant delay in payment to the local bodies leading to the lapsing of sizable funds as a result
- (d) whether any further represen-tation has been received for such allocation to be made not later than April each year and;
- (e) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVE-LOPMENT (SHRI B. S. MURTHY): (a) and (b). The required information is being collected and will be laid on the Table of the Sabha.

(c) to (e). The Government of Madhya Pradesh have requested that the amount of Central assistance allocated to them for 1968-69 under the Slum Clearance Scheme may be intimated to them early. The matter relating to the allocation of Central assistance to all State Governments is receiving the attention of this Ministry in consultation with the Planning Commission.

POPE'S MESSAGE ON BIRTH CONTROL DEVICES

5793. SHRIMATI SUSHILA RO-HATGI: Will the Minister of **FAMILY PLANNING** HEALTH, AND URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in the last few years a considerable proportion of the christian community was convinced of the artificial means of Birth control since the Catholic Church was devided on this issue:
- (b) whether the Pope's message on birth control has been received with dismay and regret by social and demographic experts;

- (c) if so, how Government expect to proceed with its work of population control; and
- (d) whether Government propose to call a conference of International experts in the light of the above?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH. FAMILY PLANNING AND UR-DEVELOPMENT BAN (DR. CHANDRASEKHAR): (a) No statistics regarding availing of Family Planning services community-wise are maintained. On the basis of certain special localised studies, it can, however, be stated that among others, members of Christian Community have also availed of various Family Planning services including sterilization operations and IUCD insertions.

- (b) Various statements which appeared in the press relating to the Encyclical letter, have been brought to the notice of the Government.
- (c) The Family Planning movement in India has been founded on ethical. rational, scientific and voluntary basis, The programme is essentially related to the socio-economic development of the people and the country. The programme envisages 'cafeteria' approach laying full emphasis, without any compulsion, coercion or force, on all known and approved methods including abstinence safe IUCD sterilization etc. the relative merits and significance of which are explained to people in order to enable them to make their own choice on voluntary basis. The acceptance of Family Planning methods by people depends upon the acceptance of the idea of small family norm by them. The Government does not consider this as a religious question and does not want religion to be brought in the programme in any shape of form.
- (d) This is not contemplated for the present.

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